

**LD-VC-CW-200 -2020 with**

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-200 -2020 with  
LD-VC- OCW- 126-2020  
& LD-VC-OCW- 127-2020**

**Hayad Sab Bepari (dec.)  
thr. Lrs. And ors.**

**..... Appellants**

**V e r s u s**

**C. Mohidin (dec.) thr. His Lrs**

**..... Respondents**

Adv. Preetam Talaulikar for the Appellants.  
Adv. Kishan Padgaonkar for the Respondents.

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 4th November, 2020.**

**ORDER:**

The appellants have filed a Second Appeal with a delay of 101 days. The respondent wants to file reply opposing in condoning the delay. The learned counsel seeks time.

2. Post the matter on 4/12/2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**